

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

5. C.P. (IB)-1777 (MB/2017)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.06.2018**

NAME OF THE PARTIES: Megamet Steels Pvt. Ltd.
v/s.

SP Infrazone Pvt. Ltd

SECTION OF THE COMPANIES ACT: U/s 8 & 9 of I&B Code 2016

Order

None present. List this matter on 15.06.2018.

Sdt

V. NALLASENAPATHY
Member (Technical)

Sdt-

BHASKARA PANTULA MOHAN
Member (Judicial)

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